

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 125 OF 2017

Dated: 1st April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:-

NTPC Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. S. Venkatesh

Mr. Sandeep Rajpurohi

Counsel for the Respondent(s)

:

Mr. Ravin Dubey for R-2

ORDER

Heard Mr. S. Venkatesh, learned counsel for Appellant for some time.

List the matter for further hearing on **23.04.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt